

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No. L-7/145(160)/2012-CERC

New Delhi the 5th July, 2012

PUBLIC NOTICE

Subject: Draft Amendment to Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2009

The Commission had through a public notice dated 13.6.2012 issued the draft regulations for amending the CERC (Terms & Conditions of Tariff) Regulations, 2009 along with an explanatory memorandum inviting comments/suggestions/objections by 5.7.2012

2. The Commission has received a number of requests from the stakeholders for extension of time for submission of their responses to the draft regulations. On consideration of these requests, the time for submission of the comments/suggestions/objections is extended till 15.7.2012.

sd/-
(Rajiv Bansal)
Secretary